

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 34(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
PRESIDENT

SH. SANTANU KUMAR MOHAPATRA
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: **Sh. Hari Prakash Poddar**
Vs.

M/s. Shree Shree Radha Swamy Plastics Ltd. & Ors.

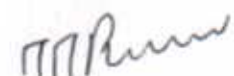
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

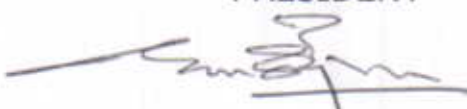
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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(1)	Ajay Sharma + Pooram law	Advocates	AERO Industries.	P. h
2	Shiv Khosla	Advocate	For respondent no 2 & 3	Shiv
3	Dr. Anurag Kr. Agrawal	Advocate	For Petitioners	Anurag
4.	Umesh Mishra	Advocate	For Petitioners	Umesh

Order

At the request of Ld. Counsel for the Petitioner, list the matter on
14.07.2016 at 2 p.m.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)